

ORISSA HIGH COURT

FILING REPORT AS ON :02/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0002540/2023	BIRANCHI KUMAR PRADHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	K.NUAGOAN /27 /2023 () //
2	BLAPL/0002541/2023	PURNA CHANDRA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /23 /2023 () //
3	BLAPL/0002542/2023	MAHENDRA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DASPALLA /242 /2022 () //
4	BLAPL/0002543/2023	ARAKSHITA NAG @ ARAKHITA NAG @ ARAKSHITA NAG VS STATE OF ODISHA	MURUNA CHANDRA BEHERA VS	BELPARA /251 /2020 () //
5	BLAPL/0002544/2023	SANKAR SABAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	GUNUPUR /17 /2019 () //
6	BLAPL/0002545/2023	MURALI RAMA YADAV @ MURLI YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /72 /2022 () //
7	BLAPL/0002546/2023	PRAMOD DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /23 /2023 () //
8	BLAPL/0002547/2023	KANHUCHARAN PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PHIRINGIA /22 /2023 () //
9	BLAPL/0002548/2023	GOKULANANDA SAMAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /22 /2023 () //
10	BLAPL/0002549/2023	SANGRAM PRADHAN VS STATE OF ODISHA	PRINCEPEE RAY VS	/ /0 () //
11	BLAPL/0002550/2023	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	DASPALLA /232 /2022 () //

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12	BLAPL/0002551/2023	ROHIT BISWAL @ KERKERU VS STATE OF ODISHA	P.MOHAPATRA VS	DEOGAON /173 /2020 () //
13	BLAPL/0002552/2023	SIDHANT PATRA VS STATE OF ODISHA	DIGAMBAR SETHI VS	PANDAPADA /155 /2022 () //
14	BLAPL/0002553/2023	KISHORE MEHER VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /278 /2022 () //
15	BLAPL/0002554/2023	BALABHADRA PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /40 /2023 () //
16	BLAPL/0002555/2023	BUNU @ BINAYA SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /94 /2022 () //
17	BLAPL/0002556/2023	ARJUN YADAV VS STATE OF ODISHA	CHANDANA MISHRA VS	GOCHHAPADA /47 /2020 () //
18	BLAPL/0002557/2023	MUNA @ SK. SUBHANUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
19	BLAPL/0002558/2023	MIR ROSHAN ALLI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAKATAPUR /215 /2020 () //
20	BLAPL/0002559/2023	N. SIMA @ SIMANCHALA REDDY VS STATE OF ODISHA	AMITAV TRIPATHY VS	PURUSHOTTAMPUR /62 /2005 () //
21	BLAPL/0002560/2023	DOLESWAR SA VS STATE OF ODISHA	SABITA RANJAN PATTNAIK VS	/ /0 () //
22	BLAPL/0002561/2023	SURAJ SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
23	BLAPL/0002562/2023	JYOTIRANJAN DIGAL@JYOTI@MILAN DIGAL	SMRUTI RANJAN MOHAPATRA	PHIRINGIA /121 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002563/2023	DEBRAJ PRADHAN @ DADHIA	CHANDANA MISHRA	GOCHHAPADA /81 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002564/2023	PRAKASH GANDA	SRIKANTA PANDA	BHARATPUR PS /74 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002565/2023	SAHANAWAZ KHAN @ SAHNAWAZ KHAN	SMRUTI RANJAN MOHAPATRA	KEONJHAR SADAR /32 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002566/2023	DEEPAK BANARJEE @ BANERJEE	DINESH KUMAR PANDA	JHARSUGUDA SADAR /4 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002567/2023	DEEPAK BANARJEE @ BANERJEE	DINESH KUMAR PANDA	JHARSUGUDA SADAR /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002568/2023	HRUDANANDA BIBHAR @ HARIJAN	JNYANANANDA PANDA	NARLA /158 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002569/2023	TANWEER NAZRI	AMIT PRASAD BOSE	EOW,BHUBANESWAR /21 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002570/2023	PRATAP DAS @ MOHARANA	DEBA KUMAR RATH	INFOCITY PS /24 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002571/2023	PABANA PAHAN	SANJIB KUMAR BHANJADEO	KHALLIKOTE /498 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002572/2023	SUMANTA MANGARAJ	ACHYUTANANDA PATTANAIAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002573/2023	CHARAN KANHAR	CHITTA RANJAN SAHU	RAIRAKHOL /29 /2023
		VS	VS	()

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35	BLAPL/0002574/2023	STATE OF ODISHA SIDHESWARA SAMANTARAY VS	DEBASHIS MITRA VS	// BADAMBADI /64 /2023 ()
36	BLAPL/0002575/2023	STATE OF ODISHA MUSU @ GULAM MUSTAFA KHAN VS	DEBASHIS MITRA VS	// MANGALA BAG /30 /2023 ()
37	BLAPL/0002576/2023	STATE OF ODISHA PRAMOD PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// KISHORENAGAR (ANUGUL) /31 /2023 ()
38	CMAPL/0000177/2023	STATE OF ODISHA M/S.BAIKUNTHA BALIA CONSULTANCY AND DEVELOPMENT VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
39	CMAPL/0000178/2023	BIDHU BHUSAN NANDA PARADIP PORT TRUST VS	ADV VS	// // ()
40	CMAPL/0000179/2023	NARAHARI PARIDA SANTOSH KUMAR PRADHAN VS	PITABMAR BEHERA VS	// // ()
41	CMAPL/0000180/2023	STATE OF ODISHA RAJENDRA KUMAR MOHAPATRA @ RAJU MOHAPATRA VS	PRANAB RATH VS	// // ()
42	CMP/0000234/2023	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	PRASANTA KUMAR NAYAK VS	// // ()
43	CMP/0000235/2023	BANALATA JENA BIDYUTMAY DEY VS	GOPINATH MISHRA VS	// // ()
44	CMP/0000236/2023	APURBA KUMAR DEY G.NAGESWAR RAO VS	DIPTI RANJAN BHOKTA VS	// // ()
45	CMP/0000237/2023	N.JAGANNATH RAO P.SUJATA RAO VS	PRANAB RANJAN CHHATOI VS	// // ()
		SILLA BIJIYA		//

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46	CMP/0000238/2023	STATE OF ODISHA VS SANTOSH PATRA	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
47	CMP/0000239/2023	SAKTI KUMAR DAS VS SUNITA DAS	AMIT PRASAD BOSE VS	// 0 //
48	CMP/0000240/2023	SAJAN KUMAR DHANUKA VS SAKUNTALA AGRAWAL	AMIT PRASAD BOSE VS	// 0 //
49	CONTC/0001459/2023	BISWAJIT PARIDA VS ASWATHY S., PRINCIPAL SECY., S AND ME DEPT.	ADV VS	// 0 //
50	CONTC/0001460/2023	MAA SANTOSHI S.S.G. FROUP, JAJPUR VS CHAKRABORTY SINGH RATHORE, (IAS)	TUSHAR KANTA NAYAK VS	// 0 //
51	CONTC/0001461/2023	NIHAR RANJAN ROUSTRAY VS SUSHANTA KUMAR MOHANTY, IAS	BIKRAM KESHARI RAJ VS	// 0 //
52	CONTC/0001462/2023	RAMESH CHANDRA PANDA VS SRIKANTA BEHERA, BLOCK EDUCATION OFFICER, DERABIS, KENDRAPARA	ADV VS	// 0 //
53	CONTC/0001463/2023	AKSHAYA KUMAR MISHRA VS ANU GARG, IAS	ADV. VS	// 0 //
54	CONTC/0001464/2023	PADMANAV MISHRA VS ANU GARG, IAS	ADV VS	// 0 //
55	CONTC/0001465/2023	HARMOHAN BISWAL VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
56	CONTC/0001466/2023	SWATI SWAGATIKA NAYAK VS SAMBHU BHUSAN MISHRA, OAS,	ADV VS	// 0 //
57	CONTC/0001467/2023	M/S. GREEN SQUARE INFRA TECH PVT. LTD.	RABI NARAYAN BEHERA	//

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		VS	VS	()
58	CONTC/0001468/2023	K.SUDARSHAN CHAKRAVARTHY, I.A.S, BASANTA BHOI	ADV	//
		VS	VS	()
59	CONTC/0001469/2023	DR.M.V.NAIR, I.F.S. MARKANDA DAS	ADV	//
		VS	VS	()
60	CONTC/0001470/2023	ASWATHY S., I.A.S. GOLAKHA BEHERA	DURGA PRASANA DAS	//
		VS	VS	()
61	CONTC/0001471/2023	UMESH CHANDRA MOHANTY, M.D, M/S.ODISHA FISHERIES CO OPERATIVE CORPORATION LTD.(FISHFED) PRITAM KUMAR PANDA	AMIT PRASAD BOSE	//
		VS	VS	()
62	CRLA/0000244/2023	MONISHA BANARJEE, I.A.S. SIPUN @ BAPUN @ SURESH MOHANTA	ABHAYA KUMAR PARIDA	HARICHANDANPUR /104 /2022
		VS	VS	()
63	CRLA/0000245/2023	STATE OF ODISHA DILIP KUMAR AGARWALLA	SUMIT LAL	//
		VS	VS	/ /0
64	CRLA/0000246/2023	STATE OF ODISHA DEEPAK KUMAR HOTA	SUMIT LAL	//
		VS	VS	/ /0
65	CRLA/0000247/2023	STATE OF ODISHA PRADEEP KUMAR SAMANTARAY	SUMIT LAL	//
		VS	VS	/ /0
66	CRLMA/0000065/2023	STATE OF ODISHA MITHUN PRADHAN	JUGALA KISHORE PANDA	//
		VS	VS	/ /0
67	CRLMC/0001156/2023	STATE OF ODISHA BAUDHA MAJHI	SIDDHARTH GOUTAM DAS	//
		VS	VS	KANTABANJI /229 /2021
68	CRLMC/0001157/2023	STATE OF ODISHA SUBAL KUMAR	SARAT CHANDRA MEKAP	//
		VS	VS	BURLA /237 /2014
				()

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69	CRLMC/0001158/2023	STATE OF ODISHA MANISHA BEHERA VS SUDHIR KUMAR BEHERA	AJAYA KUMAR PRADHAN VS	// / /0 ()
70	CRLMC/0001159/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	// /70 /2023 ()
71	CRLMC/0001160/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	// BADAGODA P.S. /71 /2023 ()
72	CRLMC/0001161/2023	ARUNA KUMAR MOHANTY VS PRAMOD PATRNAIK	AMITAV TRIPATHY VS	// NAYAGARH /125 /2022 ()
73	CRLMC/0001162/2023	BIMAL KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// RASGOBINDPUR /74 /2004 ()
74	CRLMC/0001163/2023	BULU@UDHHABA NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// KHAPRAKHOL /42 /2009 ()
75	CRLMC/0001164/2023	MUNA@SUDHAKAR SUBUDHI VS STATE OF ODISHA	BIJAY SWAIN VS	// ITAMATI /165 /2019 ()
76	CRLMP/0000453/2023	M/S SOMSAI INDUSTRIES (P) LTD., CUTTACK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// / /0 ()
77	CRLMP/0000454/2023	CHINMAYA KHATUALA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// / /0 ()
78	CRLMP/0000455/2023	JAYASHREE DASH VS SASHIKANTA DAS	AKSHAYA KUMAR PANDEY VS	// / /0 ()
79	CRLMP/0000456/2023	DILLIP KUMAR SAMANTRAY VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// / /0 ()

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80	CRLMP/0000457/2023	ANITA ACHARYA VS STATE OF ODISHA	SIDDHESWAR BAUG VS	//0 0 //
81	CRLMP/0000458/2023	AMALKANTA JENA VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 0 //
82	CRLMP/0000459/2023	SANATAN MAHARANA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	//0 0 //
83	CRLREV/0000102/2023	ARU @ PREMANANDA MALLICK @ PREMANANDA MALLICK VS STATE OF ODISHA	MALLIKA RATNA PANDA VS	SIMULIA /249 /2012 0 //
84	CRP/0000012/2023	G.NAGESWAR RAO VS N.JAGANNATH RAO	DIPTI RANJAN BHOKTA VS	// 0 //
85	FAO/0000112/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY VS PARBATI ROUT	PARBATI KUMAR MAHALI VS	// 0 //
86	FAO/0000113/2023	T.NARASAMA VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //
87	MACA/0000171/2023	BRANCH MANAGER, ORIENTAL INSURANCE COMPANY VS RAJU@RAJENDRA AGRAWAL	ANANDAMULBHAN VS	// 0 //
88	MACA/0000172/2023	MADAN MOHAN NAYAK VS MEGHAMALA MOHAPATRA	DEBASISH PATNAIK VS	// 0 //
89	MACA/0000173/2023	MAKAR BHOI VS PRAKASH CHANDRA PAL	DEBASISH PATNAIK VS	// 0 //
90	MATA/0000069/2023	SUBHASHMITA DAKUA VS DHIRESH DAKUA	ARYA TRIPATHY VS	// 0 //
91	RPFAM/0000070/2023	KESHABA DEHURY	GOPAL KRUSHNA MOHANTY	//

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		VS	VS	0
92	RPFAM/0000071/2023	SUKANTI DEHURY SABITA ROUT	SATYAJIT MOHAPATRA	//
		VS	VS	0
93	STREV/0000008/2023	SARAT ROUT STATE OF ODISHA	D. BEHURA, SR. S.C.(CT)	//
		VS	VS	0
94	STREV/0000009/2023	M/S MAHANADI COALFILEDS LTD, BRAJARAJNAGAR STATE OF ODISHA	D.BEHURA, SR. S.C.(CT)	//
		VS	VS	0
95	TRP(C)/0000089/2023	M/S MAHANADI COALFILEDS LTD, BRAJARAJNAGAR PADMINI PRADHAN	ALOK KUMAR DAS	//
		VS	VS	0
96	WA/0000410/2023	STATE OF ODISHA RAKESH KUMAR SAMAL	GOPAL PRASAD JENA	//
		VS	VS	0
97	WA/0000411/2023	SANTOSH KUMAR MALLICK DR. AJIT KUMAR JENA	GOPAL SINHA	//
		VS	VS	0
98	WA/0000412/2023	STATE OF ODISHA DHANESWAR PADHI	GYANA RANJAN SETHI	//
		VS	VS	0
99	WA/0000413/2023	D.G. AND I.G. OF POLICE, ODISHA STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	//
		VS	VS	0
100	WA/0000414/2023	ADWAITA PRASAD PANDA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
101	WP(C)/0006583/2023	MANAMOHAN SAHOO BALARAM NAIK	SUNIL KUMAR PANDA	//
		VS	VS	0
102	WP(C)/0006584/2023	STATE OF ODISHA SRIKANTA DASH	SITANSU MOHAN SINGH	//
		VS	VS	0

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103	WP(C)/0006585/2023	STATE OF ORISSA NATWAR LAL SHARMA VS	SITANSU MOHAN SINGH VS	// // 0
104	WP(C)/0006586/2023	STATE OF ORISSA BIJAY KUMAR SAHU VS	SOUMENDRA PATTANAIAK VS	// // 0
105	WP(C)/0006587/2023	THE REGIONAL DIRECTOR, RBI, BBSR AJAY KUMAR DASH VS	PULAKESH MOHANTY VS	// // 0
106	WP(C)/0006588/2023	STATE OF ODISHA GANESH RAUTA VS	BIPIN KUMAR NAYAK VS	// // 0
107	WP(C)/0006589/2023	STATE OF ODISHA GAYADHAR DHAMUDIA VS	MANOJ KUMAR NAYAK VS	// // 0
108	WP(C)/0006590/2023	STATE OF ODISHA SUDHIR CHARAN MOHANTY VS	BIPIN KUMAR NAYAK VS	// // 0
109	WP(C)/0006591/2023	STATE OF ODISHA BISWOJIT GARADA VS	SANGRAM KESHARI BURMA VS	// // 0
110	WP(C)/0006592/2023	JOINT COMMNR., STATE TAX APPEAL, CT AND GST, BOLANGIR PURNENDU KUMAR PATNAIK VS	KAMALA KANTA NAYAK VS	// // 0
111	WP(C)/0006593/2023	STATE OF ODISHA BHARAT CHANDRA MALLICK VS	KAMALA KANTA NAYAK VS	// // 0
112	WP(C)/0006594/2023	STATE OF ODISHA M/S KAILASH PRADHAN, NAYAARH VS	BHABANI PRASAD MOHANTY VS	// // 0
113	WP(C)/0006595/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA GOUTAM MEHER VS	SANJIV JOSHI VS	// // 0
		GENERAL ADMINISTRATION		//

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114	WP(C)/0006596/2023	M/S ROUT INFRASTRUCTURE PVT.LTD. VS CT AND GST OFFICER, CUTTACK-II CIRCLE	KAJAL SAHOO VS	// 0 //
115	WP(C)/0006597/2023	JAMINI KANTA ROUT VS STRESSED ASSET MANAGEMENT VERTICAL,	SIDDHARTHA PRASAD MISHRA VS UNION BANK OF INDIA, MUMBAI	// 0 //
116	WP(C)/0006598/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
117	WP(C)/0006599/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
118	WP(C)/0006600/2023	NARAYAN ROUT VS STATE OF ODISHA	SANJIT MISHRA VS	// 0 //
119	WP(C)/0006601/2023	DIBAKAR BEHURA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
120	WP(C)/0006602/2023	HEMANGINI MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
121	WP(C)/0006603/2023	D.JOGA RAO @ DEVADI JOGA RAO VS UNION OF INDIA	SOUBHAGYA KUMAR DASH VS	// 0 //
122	WP(C)/0006604/2023	RAMESH CHANDRA TARAI VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
123	WP(C)/0006605/2023	HARI SAMAL @ HAREKRUSHNA SAMAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
124	WP(C)/0006606/2023	DEEPAK RANJAN SWAIN VS CHIEF MANAGER CUM AO, ZONAL OFFICE INDIAN BANK, BBSR	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
125	WP(C)/0006607/2023	SANTOSH GHADEI	DAMODAR PATRA	//

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126	WP(C)/0006608/2023	STATE OF ODISHA SUKADEBA MANDAL	RANJIT MOHANTY	//
		VS	VS	0
127	WP(C)/0006609/2023	STATE OF ODISHA BIJAYA MOHANTY	NETRANANDA BISWAL	//
		VS	VS	0
128	WP(C)/0006610/2023	INDUSIND BANK, MUMBAI MADHABA CHANDRA NAIK	SUJATA JENA	//
		VS	VS	0
129	WP(C)/0006611/2023	STATE OF ODISHA GANESH PRASAD PRADHAN	SIDHESWAR MALLIK	//
		VS	VS	0
130	WP(C)/0006612/2023	STATE OF ODISHA SAMIR KUMAR NAYAK	ANUP KUMAR PATTNAIK	//
		VS	VS	0
131	WP(C)/0006613/2023	STATE OF ODISHA ARCHANA LENKA	SARAT CHANDRA MEKAP	//
		VS	VS	0
132	WP(C)/0006614/2023	STEEL AUTHORITY OF INDIA LTD. ROURKELA DR. PURNA CHANDRA PRADHAN	RAJAKISHORE SAHOO	//
		VS	VS	0
133	WP(C)/0006615/2023	COMMR., B.M.C, BBSR SANJAY KUMAR MISHRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
134	WP(C)/0006616/2023	STATE OF ODISHA KAPILASHA OJHA	ANURAG PATI	//
		VS	VS	0
135	WP(C)/0006617/2023	STATE OF ODISHA PRAMILA NAYAK	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
136	WP(C)/0006618/2023	STATE OF ODISHA M/S KAILASH PRADHAN, NAYAGARH	BHABANI PRASAD MOHANTY	//
		VS	VS	0

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137	WP(C)/0006619/2023	THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA M/S PEGASUS ASSETS RECONSTRUCTION PVT. LTD. VS	BBSR BBSR TI KESHARI BISWAL VS	// // ()
138	WP(C)/0006620/2023	M/S SPARKTECH ENGINEERING AND CONSTRUCTION COMPANY, BBSR M/S SUN GREEN VALLEYS PVT. LTD., BBSR VS	BBSR KOUSIK ANANDA GURU VS	// // ()
139	WP(C)/0006621/2023	AXIS BANK LTD., BBSR CHANDRAKANTI SAHOO VS	BBSR KOUSIK ANANDA GURU VS	// // ()
140	WP(C)/0006622/2023	AO CUM LAND ACQUISITION OFFICER, JAJPUR PITAMBAR SUNA VS	BBSR MAHESWAR MOHANTY VS	// // ()
141	WP(C)/0006623/2023	STATE OF ODISHA RIPPY SINGH BAWEJA VS	BBSR ASHIS KUMAR MISHRA VS	// // ()
142	WP(C)/0006624/2023	UNION OF INDIA GIRIDHARI NAIK VS	BBSR MOHENDRA KUMAR MOHAPATRO VS	// // ()
143	WP(C)/0006625/2023	STATE OF ODISHA MAMITA PANDA VS	BBSR SUSHANTA KUMAR JOSHI VS	// // ()
144	WP(C)/0006626/2023	STATE OF ODISHA NALINIKANTA SAMANTARAY VS	BBSR BISWABIHARI MOHANTY VS	// // ()
145	WP(C)/0006627/2023	PRINCIPAL SECY., TO GOVT. OF ODISHA PULLIN KUMAR MALL VS	BBSR G.ANANDA RAO DORA VS	// // ()
146	WP(C)/0006628/2023	CHAIRMAN, TPCODL, BBSR DR. MANAS RANJAN SWAIN VS	BBSR RAJENDRA KUMAR PRADHAN VS	// // ()
147	WP(C)/0006629/2023	STATE OF ODISHA SUBHANKAR TRIPATHY VS	BBSR KSHIROD KUMAR ROUT VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0006630/2023	PRAHALLAD SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
149	WP(C)/0006631/2023	MADHUSMITA PANDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
150	WP(C)/0006632/2023	RASHMI RANI SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
151	WP(C)/0006633/2023	M/S ROUT INFRASTRUCTURE PVT.LTD. VS CT AND GST OFFICER, CUTTACK-II CIRCLE	KAJAL SAHOO VS	// 0 //
152	WP(C)/0006634/2023	M/S PRATISTHA ENGINEERING LTD.,BBSR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
153	WP(C)/0006635/2023	BHABAGRAHI SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
154	WP(C)/0006636/2023	DAYANIDHI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
155	WP(C)/0006637/2023	BUDDHADEV JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
156	WP(C)/0006638/2023	GOSHANAR SURIN VS COLLECTOR, SUNDARGARH	SATYAJIT PATTANAIK VS	// 0 //
157	WP(C)/0006639/2023	JAYANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
158	WP(C)/0006640/2023	JAGABANDHU PRUSTY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
159	WP(C)/0006641/2023	RABINDRA KUMAR DASH	BAIDHAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		REGISTRAR COOPERATIVE SOCIETIES, BBSR		//
160	WP(C)/0006642/2023	HASAN AKBAR ALI	PARTHA SARATHEE PATTANAYAK	//
		VS	VS	0
		COMMNR., LR AND S, ODISHA, CUTTACK		//
161	WP(C)/0006643/2023	SAGARIKA SANDHA	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0006644/2023	PARBATI MALIK	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0006645/2023	KAILASH CHANDRA PRADHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0006646/2023	GOVIND CHANDRA TANDI	UMA CHARAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0006647/2023	MINATI DAS	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0006648/2023	SK. JASIR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0006649/2023	RAJANI PADHIARI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0006650/2023	PAIKSHITA ANDIA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA		//
169	WP(C)/0006651/2023	MAVEBIT INFRATECH PVT. LTD., ANGUL	SABYASACHI PANDA	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX, CT AND GST, ANGUL		//
170	WPCRL/0000028/2023	PADMA CHARAN SAHOO	R.K.SAMANTARAY	//0
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0002280/2023	SUJATA SAHOO SACHITA MALLA @ SUCHITRA MALLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BADAGODA P.S. /94 /2023 ()
172	ABLAPL/0002281/2023	JULA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /96 /2021 ()
173	ABLAPL/0002282/2023	SUDAMA PRASAD YADAB VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// JUJUMURA /88 /2021 ()
174	ABLAPL/0002283/2023	JAGESWAR ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	// MAHILA P.S. BUXIBAZAR /34 /2022 ()
175	ABLAPL/0002284/2023	KESHAB RAITA VS STATE OF ODISHA	AMIT BISWAL VS	// MOHANA /25 /2021 ()
176	ABLAPL/0002285/2023	PRASANNA KUMAR SAHU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// PHULBANI SADAR /22 /2023 ()
177	ABLAPL/0002286/2023	BAILOCHAN SAHU @ BADAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// BANGRIPOSI /0072 /2019 ()
178	ABLAPL/0002287/2023	SAJANI NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// CHANDAKA P.S. /161 /2022 ()
179	ABLAPL/0002288/2023	SK. TAJUDDIN @ SK. SARAJ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /217 /2022 ()
180	ABLAPL/0002289/2023	NATI MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MANGALPUR /267 /2022 ()
181	ABLAPL/0002290/2023	SANKUNTALA BHOI VS STATE OF ODISHA	MANORANJAN PADHI VS	// BALIANTA P.S. /65 /2023 ()

ORISSA HIGH COURT**FILING REPORT AS ON :02/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0002291/2023	ABDUL MAJID KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	JAJPUR SADAR /36 /2023 () //
183	ABLAPL/0002292/2023	KAILASH @ KAILASH CHANDRA MALIK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	NIKIRAI /51 /2023 () //
184	ABLAPL/0002293/2023	SITARAM BARARTY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	PUINTALA /3 /2023 () //
185	ABLAPL/0002294/2023	JITENDRA BEHERA VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	JARAPADA /39 /2023 () //
186	ABLAPL/0002295/2023	GIRIJA SHANKARA NAG VS STATE OF ODISHA	GOURA HARIJAN VS	MUDANPUR RAMPUR /0272 /2022 () //
187	ABLAPL/0002296/2023	RANKA NIDHI PRADHAN @ RANKANIDHI PRADHAN VS STATE OF ODISHA	ANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /79 /2023 () //
188	ABLAPL/0002297/2023	TIKILI BISWAL @ KALPANA BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /54 /2023 () //
189	ABLAPL/0002298/2023	MAMATA MOAHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SALIPUR /44 /2023 () //
190	ABLAPL/0002299/2023	TABAK ALLI KHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BANSADA /65 /2023 () //
191	RVWPET(RPC)/0000028/2017	STATE OF ODISHA AND OTHERS VS SABITA CHHOTRAY	ASC VS	// () //
192	RVWPET(RPC)/0000075/2017	STATE OF ODISHA VS KEDAR GOURI PATRA	ASC VS M/S B. MISHRA, B.L. MISHRA	// () //

ORISSA HIGH COURT

MISC CASES FILED on :02/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2023 WPCRL/28/2023	PADMA CHARAN SAHOO-MP	R.K.SAMANTARAY
2	23/2023 STREV/8/2023	STATE OF ODISHA-MP	D. BEHURA, SR. S.C.(CT)
3	24/2023 STREV/8/2023	STATE OF ODISHA-MP	D. BEHURA, SR. S.C.(CT)
4	25/2023 STREV/9/2023	STATE OF ODISHA-MP	D.BEHURA, SR. S.C.(CT)
5	26/2023 STREV/9/2023	STATE OF ODISHA-MP	D.BEHURA, SR. S.C.(CT)
6	26/2023 JCRLA/52/2018	LACHI SAHU-MP	ADV
7	38/2023 SA/293/2000	SRINIBASH DAS-MP	
8	66/2023 CMAPL/77/2023	PRAVAKAR NAYAK-MP	MR. SAMEER KUMAR DAS, M/S SARBESWAR BARIK,
9	67/2023 CMAPL/78/2023	BRAJA KISHORE SENAPATI-MP	MR. SAMEER KUMAR DAS, M/S SARBESWAR BARIK,
10	67/2023 ITA/10/2023	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MP	
11	68/2023 CMAPL/76/2023	SHARADA PRASANNA MISHRA-MP	MR. SAMEER KUMAR DAS, M/S SARBESWAR BARIK,
12	69/2023 CMAPL/179/2023	SANTOSH KUMAR PRADHAN-MP	PITABMAR BEHERA
13	77/2023 RVWPET/385/2019	UMAKANTA NAYAK-MP	M/S.SISIR KU.PUROHIT
14	78/2023 MATA/69/2023	SUBHASHMITA DAKUA-MP	ARYA TRIPATHY
15	79/2023 RPFAM/70/2023	KESHABA DEHURY-MP	GOPAL KRUSHNA MOHANTY
16	80/2023 RPFAM/70/2023	KESHABA DEHURY-MP	GOPAL KRUSHNA MOHANTY
17	81/2023 RPFAM/47/2023	SANDIP KUMAR SWAIN-MP	ABHIRAM SWAIN
18	81/2023 CONTC/6827/2022	SAILENDRA NARAYAN MOHANTY-MP	M/S. LAXIMI KANTA MOHANTY
19	82/2023 CONTC/6304/2022	NIHAR RANJAN CHOUDHURY-MP	TATHAGATA SAHOO
20	83/2023 CONTC/7270/2022	RABINDRA BEHERA-MP	M/S.NIRANJAN PANDA, D.R.MISHRA
21	88/2023 CRLMP/414/2023	ALOKRANJAN MOHARANA-MP	SANDHYARANI PANI
22	105/2023 TRP(C)/89/2023	PADMINI PRADHAN-MP	ALOK KUMAR DAS
23	158/2023 CRLREV/190/2022	ABHINASH SWAIN@SONU@KEREK-MP	BIJAYA KUMAR RAGADA
24	159/2023 CRLREV/616/2022	RENUBALA SAHU-MP	MANAS KUMAR CHAND
25	160/2023 CRLREV/102/2023	ARU @ PREMANANDA MALLICK @ PREMANANDA MALLICK	ANUPMA RATNA PANDA
26	161/2023	ARU @ PREMANANDA MALLICK @ PREMANANDA MALLICK	ANUPMA RATNA PANDA

27	CRLREV/102/2023 175/2023	ABHIRAM PUHAN-MP	M/S.K.C.NAYAK
28	FAO/875/2018 176/2023	AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO.LTD.-MP	M.C.ACHARYA
29	FAO/38/2023 177/2023	AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO.LTD.-MP	M.C.ACHARYA
30	FAO/38/2023 178/2023	GAYADHAR JENA-MP	LALITENDU MISHRA
31	FAO/46/2023 179/2023	G.M., LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD.,-MP	ADAM ALI KHAN
32	FAO/995/2019 180/2023	GENERAL MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.CO.LTD.-MP	ADAM ALI KHAN
33	FAO/996/2019 199/2023	PRAVAKAR UPADHYAYA-MP	SUBHA BIKASH PANDA
34	RSA/136/2021 200/2023	SHAKUNTALA MUNDA-MP	M/S.DIBAKAR BHUYAN
35	RSA/297/2006 201/2023	SHAKUNTALA MUNDA-MP	M/S.DIBAKAR BHUYAN
36	RSA/297/2006 202/2023	SHAKUNTALA MUNDA-MP	M/S.DIBAKAR BHUYAN
37	RSA/297/2006 203/2023	SHAKUNTALA MUNDA-MP	M/S.DIBAKAR BHUYAN
38	RSA/298/2006 204/2023	SHAKUNTALA MUNDA-MP	M/S.DIBAKAR BHUYAN
39	RSA/298/2006 205/2023	SHAKUNTALA MUNDA-MP	M/S.DIBAKAR BHUYAN
40	RSA/298/2006 223/2023	ADHIR CHANDRA SETHI-MP	
41	CMP/78/2023 224/2023	BIDYUTMAY DEY-MP	GOPINATH MISHRA
42	CMP/235/2023 225/2023	P.SUJATA RAO-MP	PRANAB RANJAN CHHATOI
43	CMP/237/2023 226/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA,A.S.C
44	CMP/238/2023 227/2023	SAKTI KUMAR DAS-MP	AMIT PRASAD BOSE
45	CMP/239/2023 228/2023	ORISSA RASTRABHASA PARISHAD-MP	M/S.BIBEKANANDA BHUYAN
46	CMP/77/2018 316/2023	NATIONAL INSURANCE CO.LTD.-MP	GAUTAM MISHRA
47	MACA/1196/2018 317/2023	BHARAT BEHERA-MP	M/S.A.N.GARNAIK, K.C NAYAK, M.DAS, M.K SWAIN
48	MACA/789/2018 318/2023	THE DIVL. MANAGER, CHOLAMANDALAM MS G.I.CO. LTD.-MP	ADAM ALI KHAN
49	MACA/766/2022 319/2023	BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
50	MACA/171/2023 320/2023	HEMALATA MAHANTA-MP	K.C.NAYAK
51	MACA/171/2022 366/2023	NIRANJAN NAYAK-MP	S.S.RAY (2)
52	BLAPL/10247/2022 367/2023	ASIT RANJAN SAHOO-MP	
53	BLAPL/9868/2021 368/2023	BIDYADHARA MALLICK-MP	SIDDHARTH GOUTAM DAS
54	BLAPL/12619/2022 369/2023	RABINDRA PRASAD SWAIN-MP	
55	BLAPL/6899/2021 370/2023	KASI @ KASI NATH SINGH-MP	N.N.MOHAPATRA
56	BLAPL/1393/2022 371/2023	ABHAYA KUMAR NAYAK @ ABHAYA NAYAK-MP	SUBHENDU KUMAR NAYAK
57	BLAPL/1373/2023 372/2023	MAFUZA BIBI-MP	
	BLAPL/2311/2023		

58	373/2023 BLAPL/10787/2022	ABHI @ ABHIMANYU DAS-MP	ADITYA PARIDA
59	374/2023 BLAPL/1466/2023	S. BALAJI ACHARY-MP	SARAT KUMAR JENA
60	499/2023 ABLAPL/16160/2022	BAPUN @ SATYAJIT BEURA-MP	
61	500/2023 ABLAPL/3437/2022	MANAS RANJAN SETHI-MP	
62	501/2023 ABLAPL/2210/2023	GANGADHAR PANDA-MP	KHUSBU PANIGRAHI
63	502/2023 ABLAPL/274/2023	PREETI BAI-MP	
64	503/2023 ABLAPL/3534/2022	HARI PRADHAN @ HARIHARA PRADHAN-MP	AMIT KUMAR NATH
65	504/2023 ABLAPL/1553/2023	DEEPAK SHARMA-MP	GOPAL PRASAD LAL
66	524/2023 CRLA/501/2017	DIBA@SUDHAKAR DALEI-MP	M/S.SATYA RANJAN MULIA
67	525/2023 CRLA/501/2017	DIBA@SUDHAKAR DALEI-MP	M/S.SATYA RANJAN MULIA
68	526/2023 CRLA/29/2018	RAHUL@SIMPLE@BHAGIRATHI DAS-MP	M/S.RAMANI KANTA PATTANAIAK
69	527/2023 CRLA/213/2018	GOPAL SETHY-MP	M/S.B.L.TRIPATHY
70	528/2023 CRLA/481/2022	KATHI@BISIKESHAN MANIK-MP	ANUPAM DASH
71	529/2023 CRLA/481/2022	KATHI@BISIKESHAN MANIK-MP	ANUPAM DASH
72	530/2023 CRLA/481/2022	KATHI@BISIKESHAN MANIK-MP	ANUPAM DASH
73	531/2023 CRLA/245/2023	DILIP KUMAR AGARWALLA-MP	SUMIT LAL
74	532/2023 CRLA/246/2023	DEEPAK KUMAR HOTA-MP	SUMIT LAL
75	533/2023 CRLA/247/2023	PRADEEP KUMAR SAMANTARAY-MP	SUMIT LAL
76	800/2023 CRLMC/682/2023	SATYA@SATYA PRAKASH DHAL-MP	
77	801/2023 CRLMC/1159/2023	PURNA CHANDRA SAHOO-MP	GYANA RANJAN MOHANTY
78	802/2023 CRLMC/1160/2023	PURNA CHANDRA SAHOO-MP	GYANA RANJAN MOHANTY
79	803/2023 CRLMC/1161/2023	ARUNA KUMAR MOHANTY-MP	AMITAV TRIPATHY
80	804/2023 CRLMC/1162/2023	BIMAL KUMAR BEHERA-MP	NIRANJAN LENKA
81	1024/2023 WA/679/2019	STATE OF ODISHA-MP	A.G.A.
82	1025/2023 WA/410/2023	RAKESH KUMAR SAMAL-MP	GOPAL PRASAD JENA
83	1026/2023 WA/410/2023	RAKESH KUMAR SAMAL-MP	GOPAL PRASAD JENA
84	1027/2023 WA/413/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
85	1028/2023 WA/413/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
86	1029/2023 WA/414/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
87	1030/2023 WA/414/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
88	1031/2023 WA/414/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
89	2900/2023	BALARAM NAIK-MP	SUNIL KUMAR PANDA

90	WP(C)/6583/2023 2901/2023	BIJAY KUMAR SAHU-MP	SOUMENDRA PATTANAİK
91	WP(C)/6586/2023 2902/2023	CHITTARANJAN BHOI-MP	LALIT SAHU
92	WP(C)/6507/2023 2903/2023	RANJITA BEHERA-MP	PRAHALLAD SAHU
93	WP(C)/1507/2023 2904/2023	RANJITA BEHERA-MP	PRAHALLAD SAHU
94	WP(C)/1507/2023 2905/2023	M/S KAILASH PRADHAN, NAYAARH-MP	BHABANI PRASAD MOHANTY
95	WP(C)/6594/2023 2906/2023	M/S KAILASH PRADHAN, NAYAARH-MP	BHABANI PRASAD MOHANTY
96	WP(C)/6594/2023 2907/2023	RAMESH CHANDRA SAHOO-MP	PRITAM KUMAR MOHANTY
97	WP(C)/6598/2023 2908/2023	BIJAYA MOHANTY-MP	NETRANANDA BISWAL
98	WP(C)/6609/2023 2909/2023	MANMOHAN ROUT-MP	
99	WP(C)/4359/2023 2910/2023	MADHABA CHANDRA NAIK-MP	SUJATA JENA
100	WP(C)/6610/2023 2911/2023	M/S ROUT INFRASTRUCTURE PVT.LTD.-MP	KAJAL SAHOO
101	WP(C)/6596/2023 2912/2023	SAMIR KUMAR NAYAK-MP	ANUP KUMAR PATNAİK
102	WP(C)/6612/2023 2913/2023	PRAKASH KUMAR CHHATOI-MP	SUKANTA KUMAR DALAI
103	WP(C)/22812/2021 2914/2023	PRAKASH KUMAR CHHATOI-MP	SUKANTA KUMAR DALAI
104	WP(C)/22812/2021 2915/2023	SANJAY KUMAR MISHRA-MP	SAMIR KUMAR MISHRA
105	WP(C)/6615/2023 2916/2023	PRAKASH KUMAR CHHATOI-MP	SUKANTA KUMAR DALAI
106	WP(C)/22812/2021 2917/2023	BIDYUTPRAVA BHANJA-MP	PRASANTA KUMAR SATAPATHY
107	WP(C)/13147/2013 2918/2023	BIDYUTPRAVA BHANJA-MP	M/S.SATYABRATA UDGATA
108	WP(C)/13147/2013 2919/2023	BIDYUTPRAVA BHANJA-MP	M/S.SATYABRATA UDGATA
109	WP(C)/13147/2013 2920/2023	M/S KAILASH PRADHAN, NAYAGARH-MP	BHABANI PRASAD MOHANTY
110	WP(C)/6618/2023 2921/2023	M/S KAILASH PRADHAN, NAYAGARH-MP	BHABANI PRASAD MOHANTY
111	WP(C)/6618/2023 2922/2023	RAJI BEHERA-MP	
112	WP(C)/13524/2012 2923/2023	RAMESH NAG-MP	M/S.SASWAT DAS
113	WP(C)/14890/2015 2924/2023	AJAYA KUMAR NAYAK-MP	M/S.SASWAT DAS
114	WP(C)/14891/2015 2925/2023	PRATIMA SAHU-MP	M/S.S.DAS
115	WP(C)/5501/2016 2926/2023	BIMAL CHANDRA DEEP-MP	M/S.S.DAS
116	WP(C)/13836/2015 2927/2023	MANOJ KUMAR PADHI-MP	M/S.S.DAS
117	WP(C)/13835/2015 2928/2023	SUDHANSU S.SATPATHY-MP	M/S.S.DAS
118	WP(C)/12362/2015 2929/2023	BASANTI NAG-MP	M/S.S.DAS
119	WP(C)/14889/2015 2930/2023	M/S SUN GREEN VALLEYS PVT. LTD., BBSR-MP	KOUSIK ANANDA GURU
120	WP(C)/6620/2023 2931/2023	BHUSHAN POWER AND STEEL LTD.-MP	PRATAP CHANDRA MOHAPATRA
	WP(C)/10395/2019		

121	2932/2023 WP(C)/6622/2023	PITAMBAR SUNA-MP	MAHESWAR MOHANTY
122	2933/2023 WP(C)/6622/2023	PITAMBAR SUNA-MP	MAHESWAR MOHANTY
123	2934/2023 WP(C)/20001/2022	SUDAM CHARAN PANDA-MP	PRASANNA KUMAR MISHRA
124	2935/2023 WP(C)/6626/2023	NALINIKANTA SAMANTARAY-MP	BISWABIHARI MOHANTY
125	2936/2023 WP(C)/6627/2023	PULLIN KUMAR MALL-MP	G.ANANDA RAO DORA
126	2937/2023 WP(C)/6628/2023	DR. MANAS RANJAN SWAIN-MP	RAJENDRA KUMAR PRADHAN
127	2938/2023 WP(C)/12245/2020	MANOJ KUMAR JENA-MP	SASWATI MOHAPATRA
128	2939/2023 WP(C)/26170/2021	SAUMENDRA KUMAR MISHRA-MP	SASWATI MOHAPATRA
129	2940/2023 WP(C)/17379/2016	SWAGATA RATH-MP	M/S.KALI PRASANNA MISHRA
130	2941/2023 WP(C)/18972/2016	ANIVA NAYAK-MP	
131	2942/2023 WP(C)/13339/2006	LAXMIDHAR PANDA-MP	M/S.B.MOHANTY S.PATTNAYAK A.PATNAIK M/S.P.K.
132	2944/2023 WP(C)/6635/2023	BHABAGRAHI SAHU-MP	SUKANTA KUMAR DALAI
133	2945/2023 WP(C)/6636/2023	DAYANIDHI NAYAK-MP	SUKANTA KUMAR DALAI
134	2946/2023 WP(C)/6636/2023	DAYANIDHI NAYAK-MP	SUKANTA KUMAR DALAI
135	2947/2023 WP(C)/6639/2023	JAYANTA KUMAR JENA-MP	SUKANTA KUMAR DALAI
136	2948/2023 WP(C)/6633/2023	M/S ROUT INFRASTRUCTURE PVT.LTD.-MP	KAJAL SAHOO
137	2949/2023 WP(C)/21306/2021	M/S FREEZEKO PVT. LTD-MP	Biswajit Das
138	2950/2023 WP(C)/6646/2023	GOVIND CHANDRA TANDI-MP	UMA CHARAN MISHRA
139	2951/2023 WP(C)/6647/2023	MINATI DAS-MP	SANJIB KUMAR BHANJADEO
140	2952/2023 WP(C)/4098/2023	RADHA GOBINDO ROY JEWELLERS, CUTTACK-MP	KAILASH CHANDRA KAR